

are also being made to place more funds at the disposal of the State Government for this Project.

(c) Does not arise.

बम्बई में बरामद गांजा

1263. श्री हुकम चन्द कछवाय :  
श्री रामेश्वरानन्द :  
श्री रघुनाथ सिंह :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अप्रैल, 1966 के अन्तिम हप्ताह में पुलिस ने बम्बई में तीन लाख रुपये से अधिक मूल्य का गांजा बरामद किया ;

(ख) यदि हां, तो इस संबंध में कितने व्यक्ति गिरफ्तार किये गये ; और

(ग) उनके विरुद्ध क्या कार्यवाही की गई है ?

वित्त मंत्री (श्री सचीन्द्र चौधरी) : (क) 25 अप्रैल, 1966 को भ्रष्टाचार विरोधी और मद्यनिशेध गुप्तचर्या कार्यालय, बम्बई, ने मुलुन्द शुल्कदार (पुलिस जांच नाका) मुलुन्द, बम्बई के निकट एक ट्रक से तीन लाख रुपये से अधिक मूल्य का गांजा पकड़ा जिसका वजन 1175 किलो था।

(ख) चार।

(ग) मामले की जांच-पड़ताल अभी भी चल रही है।

#### Shortage of Doctors

1264. Shri Linga Reddy:  
Shri P. B. Chakraverti:

Will the Minister of Health and Family Planning be pleased to refer to the answer given to the Starred Question No. 748 on the 24th March, 1966 and state:

(a) the extent to which the shortage of doctors is eased in the country;

(b) whether the medical services have been made attractive by providing high grades; and

(c) whether there is any proposal to institute an All-India Medical Service cadre?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) There is no significant change. A statement showing the number of primary health centres functioning on 31-3-1966 and 30-6-1966 and the number of such centres without Doctors is laid on the Table of the House. [Placed in Library. See No. LT-6662/66].

(b) Most of the States have revised the scales of pay of doctors employed in rural areas. The scales of pay and other facilities for such medical officers are being reviewed from time to time. A statement showing the latest position regarding pay, allowances and incentives, etc. given to medical officers employed in primary health centres, is also laid on the Table of the House. [Placed in Library. See No. LT-6662/66.]

(c) Yes Sir. The Ministry of Home Affairs are already taking necessary steps to constitute an All-India Medical and Health Services.

#### Power Shortage in Kerala

1265. Shri Vasudevan Nayar: Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 1405 on the 28th April, 1966 and state the further measures taken by Government to meet the power shortage in Kerala?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): The following measures have been taken to meet the power shortage in Kerala:

(i) The first generating unit (18 MW) at Sholayar and the first and second generating units (50 MW each) at Sabarigiri have gone into opera-

tion on 9-5-66, 20-4-66 and 14-6-66 respectively.

- (ii) A 110 KV transmission line between Mangalore in Mysore to Kasargode in Kerala has been constructed. This will facilitate drawal of bulk power directly from Mysore to the extent of 4 to 6 million kWh per day.
- (iii) A thermal power station with a capacity of 30 MW has been sanctioned for installation at Kalamasserry near Cochin. This power station, when completed, will give the required thermal backing to the hydel supply in Kerala, particularly during summer. Additional benefits aggregating 441 MW are anticipated to be realised during the fourth Plan period as follows:—

**Sholayar Project:** The second and third generating units (18 MW each) are expected to be commissioned by December 1966 and March 1967 respectively.

**Sabarigiri Project:** The third generating unit (50 MW) is expected to be commissioned during January-March 1967. The fourth, fifth and sixth units (50 MW each) are likely to be commissioned during 1968-69.

**Kuttiada Project:** The first and second units (25 MW each) are scheduled for commissioning during 1968-69 and the third unit (25 MW) during 1969-70.

**Idikki Project:** The Project involves installation of 3 units 130 MW each, under State 1. The first generating unit is scheduled to be

commissioned during 1970-71.

#### **Draft Bill to Amend S.C. and S.T. Order**

**1266. Shri Yashpal Singh:** Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether the draft Bill to amend the Scheduled Castes and Scheduled Tribes Order has been finalised; and

(b) if so, when it is likely to be introduced?

**The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar):** (a) and (b). The whole matter is still under consideration.

#### **Thermal Power Station at Palna**

**1267. Shri Yashpal Singh:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government have approved in principle the proposal of the Rajasthan Government for setting up a big thermal power station at Palna near Bikaner;

(b) whether it is also a fact that the Centre has stipulated that the capacity of the plant should be fifty and not 100 megawatt, as asked by the State Government; and

(c) if so, the reasons therefor?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):** (a) to (c). The question of setting up a big thermal power station at Palna depends upon the availability of adequate lignite reserve, and possibility of mining of lignite economically. Detailed prospecting work has therefore to be done to prove the adequacy of reserve. The State Government have been advised accordingly. It is therefore premature at this stage to decide about the size of the power plant.